

(a) the amount spent by the Government of Madhya Pradesh on relief works and rehabilitation of earthquake victims;

(b) the funds allocated and released by the Union Government for purpose so far;

(c) reasons for such low allocation;

(d) whether the Union Government propose to allocate additional funds to the Government of Madhya Pradesh in view of the heavy losses suffered by the State due to devastating earthquake;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) The Government of Madhya Pradesh has reported that it has so far spent about Rs. 130.00 crore on relief and rehabilitation of earthquake victims in an around Jabalpur district and that the rehabilitation work is continuing.

(b) and (c) Based on a memorandum submitted by the State Government seeking additional assistance of Rs. 248.75 crore in the wake of damage due to earthquake and taking into account the report of the Inter-Ministerial Team which visited the affected areas, an additional assistance of Rs. 45.26 crore was released to the State for taking relief & rehabilitation measures.

(d) No, Sir.

(e) Does not arise.

(f) The extent of damage has already been assessed by a Central Team and additional assistance has been provided on the basis of the report submitted by the Team.

[English]

Swarna Massori Paddy

4125. DR. LAXMINARAYAN PANDEY: Will the PRIME MINISTER be pleased to state:

(a) the States where 'Swarna Massori' paddy is produced;

(b) whether the coarse variety of 'Swarna Massori' is produced in Madhya Pradesh;

(c) if so, the details therefor;

(d) whether 'Swarna Massori' paddy is likely to be treated as fine variety in Madhya Pradesh; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) No variety of paddy named 'Swarna Massori' has been notified as per the Section 5 of the Seed Act, 1966, for commercial cultivation.

(d) and (e) Question do not arise.

[Translation]

Fishing in Coastal Areas

4126. SHRI RAMESH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether any fishing project is being undertaken in the coastal areas of the country;

(b) if so, the details thereof; and

(c) the names of the coastal areas in Maharashtra where the said project is being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) yes, Sir.

Schemes/programmes aimed at development of fisheries, conservation of fishery resources, betterment of the standard of life of fisherfolk through higher income generation, etc. are implemented in all the coastal districts of the marine States/Union Territories including the State of Maharashtra. Details of some of the important Schemes/programmes are given in the enclosed Statement.

Statement

Details of Schemes/Programmes being implemented in coastal areas of the country for development of fisheries and aquaculture.

1. **Integrated Coastal Aquaculture:** This is a Centrally Sponsored Scheme. The main objective of this

scheme is to utilize the country's vast brackishwater resources for fish/shrimp culture. The other objectives of the scheme are to increase foreign exchange earning through higher production, generate adequate employment opportunities and increase the income of farmers. Under this scheme 39 Brackishwater Fish Farmers Development Agencies (BFDAs) have been set up in the coastal districts to help and guide the fish farmers in their activities.

2. Development of Coastal Marine Fisheries through Motorisation of Traditional Craft: This is a Centrally Sponsored Scheme. Under this scheme assistance is provided to motorise the traditional craft with inboard/outboard motors. This helps the fishermen to go farther into the sea and increase the catch.

3. Reimbursement of Excise Duty in IISD Oil Supplied to Mechanised Fishing Vessels below 20 m length: This is a Centrally Sponsored Scheme aimed at providing some relief to mechanised fishing vessels owners/operators below 20 M overall length by reducing part of the operational cost. It will also enable them to increase the number of their fishing days thereby increasing the fish production.

4. Setting up of Artificial Reefs and Sea Farming: This Centrally Sponsored Scheme is aimed at enhancing the level of fin and shell fish production in the sea with a view to providing shelter to both adult and juvenile fishers.

5. Providing Fishing Harbour Facilities at Major and Minor Ports: This scheme has the objective of providing infrastructure facilities for deep sea fishing vessels, mechanised fishing vessels, traditional crafts at major and minor ports and fish landing Centres, as well as augmenting fish production.

6. National Welfare of Fishermen: Besides the above mentioned production oriented Schemes, the Government is also implementing a Centrally Sponsored Scheme for welfare of fishermen with the objectives of:

- (i) Better living standards for the fishermen and their families.

- (ii) Social security to active fishermen and their dependents.
- (iii) provision for basic amenities like water and sanitation in fishermen villages.
- (iv) Economic security, and
- (v) Environmentally sustainable growth.

The group Accident Insurance Component provides insurance coverage to Marine & Inland Fishermen. The Model Fishermen Village Development component provides housing facility, drinking water facility and recreation and common working place facilities to Marine and Inland Fishermen. Saving-cum-Relief component provides a minimum subsistence allowance to Marine Fishermen during the 4 month lean fishing season.

World Bank Assistance

4127. SHRI R.S. GAVAL:
SHRI PRABHASH CHANDRA TIWARI:
SHRIMATI RANI CHITRALEKHA BHONSLE:
SHRI SHANKER PRASAD JAISWAL:

Will the PRIME MINISTER be pleased to state:

(a) the details of the Major, Medium and Extension, Renovation and Modernisation irrigation projects being implemented in the country with the assistance of the World Bank at present, State-wise;

(b) the estimated cost of each project and the funds provided by the World Bank for the purpose during the last three years and current financial year, State-wise;

(c) whether some projects are still under consideration of the World Bank;

(d) if so, the details thereof, State-wise; and

(e) the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) (a) and (b) the present status of on-going World Bank aided irrigation projects is